

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:899  
ANSWERED ON:27.02.2015  
NATIONAL CLEAN ENERGY FUND  
Chaudhary Shri C.R.

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of funds collected under the National Clean Energy Fund(NCEF) so far along with the criteria for disbursement of funds from it;
- (b) the details of disbursement of funds from NCEF for various projects during each of the last three years and the current year;
- (c) whether the Government proposes to change/modify the guidelines relating to use of funds from the NCEF and if so, the details thereof;
- (d) whether there is any scope for private player to access/use funds from the NCEF for Research and Development purposes; and
- (e) if so, the details thereof ?

**Answer**

Minister of State for Finance (SHRI JAYANT SINHA)

- (a) The information is annexed in Annexure-I.
- (b) The information is annexed in Annexure-II.
- (c) No, Sir.
- (d) Yes, Sir.
- (e) Any projects/scheme relating to innovative methods to adopt to Clean Energy technology and Research and Development submitted by Individual/consortium of organizations in the Government/public sector/private sector is eligible for NCEF funding in the form of loan or viability gap funding, as the IMG deems fit on case to case basis. However, the participating organizations will have to put in a minimum financial commitment of 40%. The Government assistance under the NCEF shall in no case exceed 40% of the total project cost.